

HIGH COURT OF KERALA

Tel: address "Justitia"
Telephone No. 2393901

Kochi : 682 031
Dated: 08-09-2016

F1- 824/2016

QUOTATION NOTICE No.3/2016

Sealed quotations superscribing '**Quotation for supply of Foreign/South Asian Edition Books**' are invited from the book sellers/publishers for the supply of books in **Annexure-1** attached herewith, to the Library, High Court of Kerala. Quotation may be addressed to the Registrar General, High Court of Kerala, Kochi-31.

Quotation offering the maximum discount will ordinarily be accepted. However, the Registrar General reserves right to reject all or any one of the quotations without assigning any reason.

The rates quoted should be for delivery of books at the office of Library, High Court of Kerala. The books are to be supplied within two weeks from receipt of confirmed orders. If the books are not supplied within the prescribed time, the order will stand canceled without further notice. **The rate of discount offered may be indicated in the column provided in the list. You are also requested to quote discount of the available south Asian Edition of the book mentioned in the Annexure-1.**

The last date for receipt of quotation is **30/09/2016 at 2.30 PM**. Any quotation received after the prescribed time on due date is liable to be rejected. The quotations will be opened by Registrar General/Registrar General in-charge at **3.00 PM** on **30/09/2016** in the presence of such of the tenderers or the authorized representatives who may be present at that time.

More information if needed, can be obtained from office during working hours.


Ashok Menon
Registrar General
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Encl: Annexure-1

ANNEXURE-I

Sl. No.	Title	Author	Publisher	Edition	Apprx. Amt. ₹.	No. Cops	Dis.% Foreign Edn.	Dis.% South Asian Edn.
1	'In Our Defence: The Bill of Rights in Action'	Ellen Alderman & Caroline Kennedy	William Morrow & Company.	1991 Reprint 2008	1150/-	1		
2	'Benchmark: Life Laughter & the Law'	Oliver popplewell & Stephen Fry	I.B.Tauris	Reprint edition, 2003,	5200/-	1		
3	The Oath: The Obama White House and the Supreme Court	Jeffrey Toobin	Knopf Doubleday	2012 edition	1575/-	1		
4	The Brethren: Inside the Supreme Court	Bob Woodward & Scott Armstrong	Simon & Schuster	Reissue edition 2005	3500/-	1		
5	Supreme Conflict: The Inside Story of the Struggle for Control of the United States Supreme Court	Jan Crawford Greenburg	Penguin books	reprint edition, 2008	1400/-	1		
6	Scalia: A Court of One	Bruce Allen Murphy	Simon & Schuster,	reprint 2015	2300/-	1		